

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00644/2019

DATED THIS THE 20TH DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Nagaraju M.,
S/o Marigandaiah,
Aged 46 years, Working as
Postal Assistant,
Mandya HPO 571 401,
Residing at No. 4520,
Lumbini Garden, Dattagalli 3rd Stage,
Near Mangalya Sangama Kalyana Mantap,
Mysuru 570 033

....Applicant

(By Advocate Shri A.R. Holla)

Vs.

1. Union of India,
By Secretary,
Department of Posts,
Dak Bhavan,
New Delhi 110 001

2. The Secretary,
Ministry of Personnel,
Public Grievances and Pensions,
Department of Personnel & Training,
Establishment (Reservation-1) Section,
North Block, New Delhi 110 001

3. The Chief Postmaster General,
Karnataka Circle,
Bengaluru 560 001

.....Respondents

(Shri Vishnu Bhat, proxy for Shri K. Dilip Kumar, Counsel for the
respondents)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri A.R. Holla, learned counsel representing the applicant, at the very outset, stated that in view of the statement made by learned counsel for the respondents on 16.10.2020, nothing survives in the present Original Application and the same has become infructuous.

2. In view of the above statement made by Shri A.R. Holla, the Original Application is disposed of having been rendered infructuous.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/

Annexures referred to by the applicant in OA No. 170/00644/2019

Annexure A1	Copy of the order dated 07.11.1997
Annexure A2	Copy of the OM dated 15.06.2018
Annexure A3	Copy of the order dated 23.05.2019
Annexure A4	Copy of the order dated 23.05.2019
Annexure A5	Copy of the representation dated 24.05.2019

Annexures referred in reply statement

Annexure R1	Copy of the order dated 28.06.2018
Annexure R2	Copy of the circular dated 19.03.2019
Annexure R3	Copy of the circular dated 07.10.2019
